

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 74/GT/2017**

**Date: 18.8.2017**

To,

Chief Executive Officer  
P.O.: Kanti Thermal,  
Distt. Muzaffarpur,  
Bihar - 843130

Sir,

**Subject:** Approval of tariff for Muzaffarpur Thermal Power Station (2X195 MW) for the period from anticipated COD of Unit-I to 31.3.2019

**Ref.:** Your Letter No. KBUNL/COMML/1312 dated 17.8.2017  
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With reference to your letter dated 17.8.2017 on the above mentioned subject, I am directed to inform that the time to file amended petition in terms of the ROP of the hearing dated 23.5.2017 and COD of Unit-II has been extended upto 31.10.2017 with copies to respondents. You are requested to ensure the filing of the same within the due date mentioned.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)